

**OFFICE OF THE DISTRICT JUDGE  
DAKSHIN DINAJPUR AT BALURGHAT  
ENGLISH DEPARTMENT**

**ORDER**

No. 138 /

Dated, Balurghat, the 18<sup>th</sup> September, 2020

For consideration of the Courts' functioning in larger form under changed circumstances, two meetings-1) with the Judicial Officers at Balurghat and 2) with the Ld. Secretary of the Bar Association, Balurghat, the Ld. PP, the Ld. GP, Dakshin Dinajpur, the Secretary, Law Clerks Association, Balurghat were convened and conducted at 10:30 am and 03:30 pm respectively on 14.09.2020.

Besides, by submitting a letter No. DDDABA/DD/14/2020-2021 dated 08.09.2020, the Secretary, DDD Advocates' Bar Association requested the undersigned in the form of proposal for relaxation/withdrawal of the terms, conditions, guidelines imposed earlier by Order Nos.102 dated 28.07.2020, 105 dated 31.07.2020 and lately 115 dated 10.08.2020 and so on in the interest of public service and litigant public.


After thorough interaction, discussions in the meetings, everyone present in the meetings was in one accord in passing the following order to be adopted and implemented on and from 18.02.2020:

- 1) *The ordinary hours (Judicial Hours) for sitting of all Courts for the purpose of hearing of Cases now being started from 11:00 am is extended up to 04:00 pm.*
- 2) *The limitation in filing of new cases is waived.*
- 3) *Affidavits in relation to case(s) which are being done at present will be accepted in cases if sworn in before the Notaries until further order. In other words, affidavit by Notary Public(s) will be accepted until further order.*
- 4) *Hearing of affidavit(s) of a person other than a party in criminal case or proceeding in which the application is made under section 297 of Cr.P.C. and Rule 20 of Criminal Rules and Order before Judicial Magistrate(s) in both the stations at Balurghat and Buniadpur is restricted to 20 in number in a station per day until further order.*
- 5) *Specific grounds must be mentioned in petition(s) seeking for adjournments. Maintenances of social distancing (space) in Court rooms as were adopted earlier are to be adhered to strictly. Wearing (using) masks is compulsory everywhere especially in Court rooms.*

This is in continuation of this office earlier Order(s).

A copy of this order be sent to the Hon'ble High Court at Calcutta through email. Considering the prevailing circumstances arising out of COVID-19 pandemic this order be circulated among all concerned via electronic mode of communication. In the emergent situation the order be also uploaded in the official website of the district judiciary for information to the Ld. Lawyers, Staff and litigant public at large by the System Officer immediately.

Inform concerned all.

  
[Chandrani Mukherjee (Banerjee)]  
District Judge  
Dakshin Dinajpur at Balurghat



❖ Copy forwarded for information and taking necessary action to:

- 01-00) The Superintendent of Police, Dakshin Dinajpur
- 02-00) The CMOH, Dakshin Dinajpur at Balurghat
- 03-08) The Addl. Dist. & Sess. Judge, 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> / F.T. / Spl. Court, Balurghat / Buniadpur
- 09-10) The C.J.M / A.C.J.M, Balurghat / Buniadpur, Dakshin Dinajpur
- 11-00) The Civil Judge (Sr. Division), Balurghat
- 12-14) The Judicial Magistrate / 2<sup>nd</sup> Court, Balurghat / Buniadpur
- 15-16) The Civil Judge (Jr. Division), Balurghat / Buniadpur
- 17-21) The Judge-in-Charge of Nezarath/Accounts/CD / F & S/ D.R.R, Balurghat
- 22-25) The Judge-in-Charge of Nezarath/Accounts/CD / F & S Buniadpur
- 26-00) The Secretary, District Legal Services Authority, Dakshin Dinajpur at Balurghat
- 27-00) The Principal Magistrate, JJB, Balurghat, Dakshin Dinajpur
- 28-00) The Secretary, Dakshin Dinajpur District Advocates' Bar Association, Balurghat
- 29-00) The Secretary, Gangarampur Sub-Divisional Advocates' Bar Association, Buniadpur
- 30-31) The Secretary, Law Clerk Association, Balurghat / Buniadpur, Dakshin Dinajpur
- 32-39) The G.P./P. P./P.P.-in-Ch./A.P.P., Balurghat / Buniadpur, Dakshin Dinajpur
- 40-00) The Secretary, Moktiar Bar Association, Balurghat
- 41-42) The Court Inspector / GRO, Balurghat Court, Balurghat
- 43-00) District Judge's Vernacular Section, Dakshin Dinajpur at Balurghat
- 44-00) The System Officer, Balurghat, Dakshin Dinajpur
- 45-00) District Judge's Ejlash, Dakshin Dinajpur at Balurghat

*Chandramani Hulelogri (Banyri)*  
District Judge,  
Dakshin Dinajpur at Balurghat